



2026:AHC:22597-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL MISC. WRIT PETITION No. - 29907 of 2025

Anil Shivhare

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Karan Singh Yadav
Counsel for Respondent(s)	:	G.A., Jagdish Narayan Gupta

Court No. - 45

**HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.**

1. Heard learned counsel for the petitioner, Sri Jagdish Narayan Gupta, learned counsel for the Respondent No. 4 and learned A.G.A. for the State.
2. After some arguments in the matter, learned counsel for the petitioners has made a statement at the bar that he does not want to press this writ petition and seeks to withdraw it.
2. Learned A.G.A. and learned counsel for the Respondent No. 4 have no objection to the said prayer.
3. In view of the statement made, this writ petition is **dismissed as withdrawn.**

(Achal Sachdev,J.) (Rajiv Gupta,J.)

February 2, 2026

n.u.